## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/49/2016

NAME OF THE PETITIONER(S)

: Karthikeyan Kasiviswanathan

NAME OF THE RESPONDENT(S)

: Bayone Infotech Pvt Ltd & 2 Others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) MB SHNAKUMAR + JURGH - JAMYUKTHA

Counsel for R-4

CIBI VIBITANU.

3) K. GOWTIMM KUMAR,

Courel for Petitioner

ORDER

Counsel for petitioner present. Counsel for R1 to R3 present. Counsel for R4 also present. Private notice on R5 has been served and the delivery status is awaited. Counsel for petitioner prays time to report the same. At request, time enlarged. Put up on 2.12.2016 at 10.30 A.M.

(Mohd Sharief Tariq)

Member (Judicial)

(Anantha Padmanabha Swamy)

Member (Judicial)